

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/5604/2020

This the 26th day of February, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**



Ishtiyaq Ahmad Ganaie Age 44 years S/o Abdul Rashid Ganai, R/o Sehpura Dist. Kulgam and 05 others.

.....Applicants

(Advocate:- Mr. Ahmad Javeed-Not Present)

Versus

1. State of J and K, through Commissioner Secretary to Power Department, Civil Secretariat, Srinagar and 06 others.Respondents

(Advocate: Mr. Sudesh Magotra, ld. Deputy Advocate General for official respondents)

O R D E R
[ORAL]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous dates also i.e. 21.12.2020 and 16.02.2021, nobody had joined the video conference on behalf of the applicants and the case was listed today i.e. 26.02.2021 for appearance of applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

**(ANAND MATHUR)
MEMBER (A)**

**(RAKESH SAGAR JAIN)
MEMBER (J)**

/Arun/